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of the Seventh Annual Report of the Post-Graduate [n;'i:u:e of Medical Education and Research Chandigarh, for the year 1973-74. [Placed in Library. See No-LT-8835/74.]

Annual report (1972-73) of Manganese Ore (India) Ltd.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA): Sir on behalf of Shri Sukhdev Prasad, I beg to lay on the Table, under sub-section (I) of section 619A of the Companies Act, 1956, a copy of each (in English and Hindi) of the following papers:

- (i) Eleventh Annual Report and Accounts of the Manganese Ore (India) Limited, for the year 1972-73, together with the Auditors' Report on the Accounts and the comments of the Com ptroller and Auditor General of India thereon.
- Government on the (ii) Review by working of the Company.

[Placed in Library. See No. LT-8841/74 for (i) and (ii)].

Employees Provident Fund (Eighth Amendment) Scheme, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA): Sir, I also beg to lay on the Table, under sub-section (2) of section 7 of the Employees' Provident Funds and Family Pension Fund Act, 1952. .a copy (in English and Hindi) of the Ministry of Labour Notification G.S.R No. 1184, dated the 2nd November" 1974, publishing the Employees' Pro.! vident Funds (Eighth Amendment) Scheme, 1974, togetner with a statement (in English and Hindi) giving reasons for the delay in laying the Notification. [Placed in Libary. See No. LT-8864/74.]

Indian Museum (Amendment) Rules,1974

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DE-

PARTMENT OF CULTURE (SHR ARVIND NETAM): Sir, I beg to lay on the Table, under sub-section (3) of section 15A of the Indian Museum Act, 1910, a copy (in English and Hindi) of the Department of Culture Notification G.S.R. No. 1275, dated the 30th November, 1974, publishing the Indian Museum (Amendment) Rules, 1974. [Placed in Library. See No. LT-8846/74j

on the Table

Annual report (1973-74) of the Cashew Corporation of India Ltd.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHIR V. P. SINGH): Sir, I beg to lay on Table under subsection (1) of section 619Aof the Companies Act, 1956, a copy each in (English and Hindi) of the following papers:

- (i) Annual Report and Accounts of the Cashew Corporation of India Limited, for the year 1973-74; together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-8865/74 for (i) and (ii)]

SEVENTEENTH REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION

SHRI D. N. DWEVEDI (Uttar Pradesh): Sir, on behal f of my colleagues and myself, I beg to present the Seventeenth Report of the Committee on Subordinate Legislation.

FIFTH REPORT OF THE COM-**GOVERNMENT** MITTEE ON **ASSURANCES**

SHRI BRAHMANANDA PANDA (Orissa) : Sir I beg to present the Fifth